

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1183
TO BE ANSWERED ON 27TH JULY, 2018**

FUNDS TO TAMIL NADU FROM USOF FOR IMPLEMENTING BHARATNET

1183. DR. R. LAKSHMANAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government has sanctioned the funds to the tune of ` 4628 crore as demanded by the State of Tamil Nadu from Universal Service Obligation Fund (USOF) for implementing a State-led model for BharatNet to provide high-quality low cost broadband and other internet services to village Panchayats; and
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) No, Sir.
- (b) Does not arise.
- (c) The Telecom Commission approved Rs. 1230.90 crore (Capital and Operating Expenses) to Tamil Nadu for implementing BharatNet Phase-II in the State under the State-led Model. Accordingly, Memorandum of Undertaking was signed on 26.12.2017 with the State Government. Government of Tamil Nadu has submitted a revised cost of Rs. 1397.37 crore (Capital Expenses) on 05.07.2018.
